

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM No. 15
78(ND)/2016

IN THE MATTER OF:

Bahl Paper Mills Ltd. & Ors. Applicant/petitioner
v.
M/s. Manila Resorts Pvt. Ltd. & Ors. Respondent

Order under Section 397-398

Order delivered on 14.11.2019

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

MS. SAROJ RAJWARE,
HON'BLE MEMBER (TECHNICAL)

PRESENT:


For the Petitioner:	Mr. Rakesh Kumar, Mr. Aashish Thakker Ms. Preeti Kashyap, Advs.
For the Respondent No. 3	Mr. Manoj Kumar & Mr. Siddharth Patra, Adv.
For the Respondent No. 16	Mr. Manoj Khanna, Ms. Aakriti Mittal & Mr. Akash Kedia, Advs.


ORDER

CA-2479(PB)/2019

This is an application filed by original respondent No. 16.
Ld. Counsel for the applicant undertakes to file correct/amend
memo of parties.

List for further consideration on 05.12.2019.


(SAROJ RAJWARE)
MEMBER (TECHNICAL)


(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)